

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/699/(IB)/2017
NAME OF THE PETITIONER(S) : BAOBAB BROADBAN LTD
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Adarsh Arul
P.V. SABARIDAS -
Arun Karthik Mohan

Counsel for Respondent
Counsel for Respondent
Counsel for Petitioner

Adarsh Arul
P.V. Sabaridas
AMM

ORDER

Counsels for both the parties are present. Counsel for the Financial Creditor has submitted final arguments. Counsel for the Corporate Debtor has submitted the arguments in part. The time of the Court is over. To continue the arguments of the Corporate Debtor, put up on **22.02.2018 at 10.30 AM.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)